

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4715
ANSWERED ON:23.04.2002
DEVELOPMENT IF FOREST IN TRIBAL VILLAGES IN TAMIL NADU
N.T. SHANMUGAM

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government have received any proposal from the Government of Tamil Nadu and Non-Governmental Organisations in regard to the development of forest tribal villages for the upliftment of tribals;
- (b) if so, the amount demanded for development of various Tribal dominated areas particularly in Vellore District of the State; and
- (c) the time by which the said amount is likely to be provided?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (c): The Ministry received some proposals from the State Government of Tamil Nadu for the year 200 1-02 under Article 275 (1) of the Constitution. Out of these, one of the proposals was for provisions of drinking water, health care, improvement of roads and forestry activities for the tribes in Jawadhu hills in Vellore District. All the proposals were considered in a meeting convened by the Ministry, and on the basis of recommendation of the State Government another proposal for formation and improvement of road in Coimbatore District was approved and the entire entitlement of Rs.210.00 lakhs was released to the State Government.